

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TEP/ESP/CSA/TEEP/TCSA/NO. 384 / (MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Ashrit Holding Ltd.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Hemant Sethi	Adv	

ORDER

1. Learned Advocate Mr. Hemant Sethi appeared for the Applicant.
2. The Minutes of the Orders are placed on record.
3. Admitted. Order shall be passed. - *Approved - on record.*

Dated: **13.04.2017**

sd/-
M.K. Shrawat
Member (Judicial)